



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 18.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3ORS  
SECTION : 241/242 OF CA 2013

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	Prakash Bhat	Counsel for Petitioner	
2.	Aashish Jain kumia Chinna Aswathy Abraham (for M/s. Surana & Surana)	Counsel for Respondent	

**ORDER**

When deliberations are on over arriving to buyout value, at the request of the parties, list this matter on 15.11.2019 for reporting.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

VS